2231 Motion re: Report of PHALGUNA 3, 1881 (SAKA) Business Advisory 2223 Organisation and Committee Methods Division

appointed, see that reports are submitted of the results achieved and it will give other genenal directions. It will strengthen the administration and will change the rut and routine of the Secretariat, which will help the expeditious disposal of cases. It is a very urgent and pressing need.

partially agree with Shri Tyagi that great responsibility with the Ministers. But what happens today is that when a definite decision has been taken and money has been sanctioned for education from the Central Government, it does not trickle down to the place where it can be utilized. It years to reach its destination. It is the administrative machinery which is responsible for it, because it is not tuned to that work. So, it does not trickle down to the educational institute for over two years, which is a very sorry state of affairs. We are speaking of education and many educational institutions are coming up. But they are completely paralysed, because the administrative machinery is not attuned to meet our needs.

Of course, I am not accusing our services. What can the poor services do? They are there for a particular service and they are discharging their responsibilities in a particular manner; I have nothing against that. As a matter of fact, I paid a tribute to our services. But there is an urgent and definite need to completely overhaul our administrative machinery and streamline it. I hope the

hon. Prime Minister will give further thought to this matter, and we will hear as to what is being done to streamline our administrative machinery.

Shri Jawaharlai Nehra: May I say one word? I did not use the word rejection. What I said was that such a committee would be restricted in its scope. We will certainly look into the matter. If the hon. Member has suggestions to make on this matter, he can do so, because our objections are the same.

Mr. Speaker: The question is:

"That this House takes note of the Annual Report of the Organisation and Methods Division for the year 1958-59, laid on the Table of the House on the 18th December, 1959."

The motion was adopted.

BUSINESS ADVISORY COMMIT-TEE

FORTY-EIGHTH REPORT

Shri M. L. Dwivedi (Hamipur): I beg to present the Forty-eighth Report of the Business Advisory Committee.

17.10 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 23, 1960/Phalguna 4, 1881 (Saka).